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Title: Introduction of the Minimum Wages (Amendment) Bill, 2008 (Amendment of section 3).

SHRI PRABODH PANDA (MIDNAPORE): I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948. "

*The motion was adopted.*

SHRI PRABODH PANDA (MIDNAPORE): I introduce the Bill.

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